

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 592 of 2019 in
DFR No. 1689 of 2019**

Dated : 15th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Adani Power Maharashtra Limited

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sourav Roy
Mr. Gaurav Majumdar
Mr. Harsh Anand

Counsel for the Respondent(s) : Mr. Buddy A. Rangnadhan
Ms. Stuti Krishn

ORDER

List the matter on **22.04.2019** .

(S. D. Dubey)
Technical Member
Js/pk

(Justice Manjula Chellur)
Chairperson